

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 220 of 2014**

**Dated : 9<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co.  
Of Orissa Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza  
Mr. Aditya Panda**

**Counsel for the Respondent(s) : Mr. Rajkumar Mehta  
Mr. Elangbam  
Mr. Abhishek for R.2**

**ORDER**

Mr. R.K. Mehta, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 by tomorrow and seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 27.10.2014 after serving copy on the other side.

Post the matter on **10.11.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js